

Claims Submitted by the Operational Creditors up to 01.02.2021							
Sl. No.	Name	Address	Amount Claimed (Rs.)	Principal Amount (Rs.)	Interest Amount (Rs.)	Amount Admitted (Rs.)	Remarks
11	Commissioner of Commercial Taxes	Office of the Joint Commissioner, Commercial Taxes, Fairly Place Charge, 3rd Building, 5th Floor, 14, Beliaghata Road, Kolkata - 700015	59,127,477	46,105,073	13,022,404	59,127,477	Refer Note 1 & 2
12	EPFO, Darjeeling	Chhotakagihora, Hill Cart Road, Darjeeling - 734101	7,865,405	7,865,405	0	7,865,405	Refer Note 4
13	DCIT, CIRCLE-1(TDS), Kolkata	10, Middleton Road, Kolkata - 700071	125,918,073	125,918,073	0	125,918,073	Refer Note 1 & 2
22	DIL Provident Fund	31, Netaji Subhas Road, Kolkata - 700001	20,663,175	20,663,175	0	20,663,175	Refer Note 1 & 2
26	EPFO, Jalpaiguri	EPFO, Regional Office, Dinbazar, Jalpaiguri - 735101	788,372,057	747,186,079	41,185,978	374,332,223	Refer Note 2
28	DAIL Senior Staff Superannuation Fund	31, Netaji Subhas Road, Kolkata - 700001	48,189,328	48,189,328	0	48,189,328	Refer Note 2
29	EPFO, Siliguri	Bhavishya Nidhi Bhawan, Hill Cart Road, Pradhan Nagar, Siliguri - 734003	76,583,716	76,583,716	0	76,583,716	Refer Note 2
Total			1,126,719,231	1,072,510,849	54,208,382	712,679,397	

Note:

1	The above claims are considered and are based on the claims made by the operational creditors to the extent verified from the documents provided to us. Further, the difference between claims received and claims provisionally admitted is on account of either deficiencies in claims and the documents attached therewith or are pending on account of explanation being sought from the creditors and/or the suspended Directors of the Board. This list would be updated on the basis of Financial Statements, once audited, and clarification(s) received and/or other claims received over a period of time as prescribed in IBC, 2016 and subject to upward and downward revision subsequently to the additional information, evidence and relevant documents.
2	The claims are under verification and subject to change to change pursuant to reconciliation with books of accounts of CD
3	Interest claimed is not admitted as it is not forming part of purchase order/contract
4	The Claim submitted has been rejected because the claimant has not submitted claim in correct form/supporting.
5	The component of interest is subject to calculation and change
6	As per the books of the Corporate Debtor, there is no amount to be paid to the Claimant, while as per the claims document filled, claimant has filed for amount to be paid by the Corporate Debtor, Reconciliation for
7	Claims restricted to the amount due as per the books of accounts of the Corporate Debtor.
8	The claim is received by RP after lapse of last date of submission of claim. However, claimant has provided the copy of the order passed by Hon'ble NCLT condoning the delay